The quota has been reduced to nil in the import policy announced on 24th December, 1962.

(n) Information is not available as the item has not been separately classified in the Indian Trade Classification.

RAW MATERIALS FOR SMALL BCALH INDUSTRY

173. Shri KRISHNA CHANDRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state what is the State-wise break-up of various raw materials and component parts allocated for small-scale industries for the current year?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): Component parts ar_e not allocated State-wise. A statement giving allocation of non-ferrous metals, polystyrene and steel which are allocated State-wise is att??W. [See Appendix XLII, Annexure No. 1 \\

RELIEF TO SMALL-SCALE INDUSTRIALISTS

174. SHRI KRISHNA CHANDRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that the Small Scale Industries Board in its meeting held recently at Trivandrum resolved to request the State Governments to offer relief to small-scale industrialists in the matter of payment of various charges like Stamp Duty and Registration Fees, etc. in connection with securing loans; and
- (b) if so, what action has so far been taken by the State Governments to implement the said recommendations?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) Yes Sir.

(D; ihe required imormation is Being collected and will be laid on the Table of the House

'AD HOC' INDUSTRIAL SURVEYS IN U.P.

175. SHRI KRISHNA CHANDRA: WiH the Minister of COMMERCE AND INDUSTRY be pleased to state the re sults of the 'Ad-hoC surveys under taken by the Central Small Industries Organisation in Uttar Pradesh with a view to investigating industrial possi bilities there?

THE MINISTER OF INDUSTRY OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): A statement is attached. [See Appendix XLII, Annexure No. 18.]

RECRUITMENT RULES FOR POSTS IN DANDAKARANYA PROJECT

176. SHRI SITARAM JAIPURIA: Will the Minis er of Works, Housing and Rehabilitation be pleased to state:

- (a) whether it i_s a fact that Government propose to frame and notify separate recruitment rules for various posts in th_e Dandakaranya Project; and
- (b) if so, when the rules are likely to be framed and notified in the Gazette?

THE MINISTER OF WORKS, HOUSING AND REHABILITATION (SHRI MEHR CHAND KHANNA): (a) and (b) The Dandakaranya Administration has already framed the draft rules for recruitment to all gazetted posts in the Project. Rules for recruitment to nongazetted posts are under preparation. These rules will be examined in the Ministry and notified in the Gazette as soon as possible.